

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Appeal No.58/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company		Siddhi data Tradevin Pvt.Ltd.-Vs-ROC, W.B		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	FC <sup>L</sup> GEETA Roy CHOWDHURY	PETITIONER		Geeta R-C 20/02/18
1.	AC <sup>L</sup> Koushik MOKHERJEE	..		Koushik 20/02/18

**ORDER**

Ld. C.S. for the Appellant is present.

Heard. Admit. Perused the report of ROC, West Bengal. Appellant may file rejoinder within 15 days from the date of this order.

List on 05.04.2018 for hearing.

*Sd*

(Jinan K.R.)  
Member (Judicial)

*Sd*

(V.P. Singh)  
Member (Judicial)